COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 237 OF 2017

Dated: 11th July, 2018

Present: Hon'ble Mr. I.J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:				
Essar Power Gujarat Ltd.		Vereue		Appellant(s)
Versus Central Electricity Regulatory Commission & Anr.				Respondent(s)
Counsel for the Appellant(s)	:	Ms. Saumya Sharma		
Counsel for the Respondent(s)	:	Ms. Suparna Srivastava Ms. Sanjna Dua for R.2		

<u>ORDER</u>

Learned counsel appearing for the appellant states that she has instructions to appear in the matter in the place of earlier counsel. Therefore, she seeks some time to take necessary steps to file vakalatnama and also rejoinder submissions. She may file Vakalatnama within one week and rejoinder on or before 26.07.2018 after serving copy on the other side.

List the matter on 31.07.2018.

(Justice N. K. Patil) Judicial Member (I. J. Kapoor) Technical Member

ts/mk